

for India to process applications for verifications of titles within a month's time.

**Development of coconut plantation in Karnataka**

826. SHRI M. BASAVARAJU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Central Government have received a project from the Karnataka Government for the development of coconut plantation in Karnataka with the external assistance either of A.M.R.O. Bank or on bilateral assistance; and

(b) if so, at what stage the said project report is pending with the Central Government?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA): (a) Yes, Sir.

(b) Certain particulars have been called for from the State Government and these are awaited.

**Capacity of catch of fish by mechanised fishing boats**

827. DR. SHYAM SUNDAR MOHAPATRA: Will the Minister of AGRICULTURE be pleased to state:

> what is the capacity of annual catch of fish tonnes possible by the existing Indian deep-sea fishing fleet per year; and

(b) what is the present total catch of fish in tonnes per year by the above categorised boats, and deep-sea trawlers?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA): (a) and (b) The capacity of annual catch of the commercial deep-sea fishing fleet of the country can be estimated to be around 30,000 tonnes. They are estimated to account for about one per

cent of the total marine fish landings of 18 lakh tonnes per annum.

**अधिवक्ताओं को भुगतान**

828. श्री हुक्मदेव नारायण यादव : क्या शहरी विकास मंत्री 23 अगस्त, 1985 को राज्य सभा में अंतरांकित प्रश्न 2921 के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली विकास प्राधिकरण ने अपने पैनल पर सम्मिलित वकीलों को सरकार द्वारा निर्धारित फीस की नियत दरों से कई गुना अधिक फीस का भुगतान किया है ; और

(ख) यदि हाँ, तो कितने मामलों में अधिक शुल्क दिया जा रहा है और इसके क्या कारण हैं ?

शहरी विकास मंत्रालय में राज्य मंत्री (श्री दलबीर सिंह) : (क) और (ख) जी, नहीं । दिल्ली विकास प्राधिकरण अपने पैनल में सम्मिलित वकीलों को सामान्यतया वही फीस देता है जो दिल्ली उच्च न्यायालय में शहरी विकास मंत्रालय से सम्बन्धित मामलों सहित भारत सरकार के मामलों में वकीलों की नियुक्ति के लिये अपनी योजना के अन्तर्गत विधि विभाग द्वारा दी जाती है । तथापि, अत्यधिक महत्व तथा हित के कुछ मामलों में दिल्ली विकास प्राधिकरण द्वारा नियुक्त वरिष्ठ अधिवक्ताओं को उनकी निर्धारित फीस दी गई थी ।

**Rise in prices ,of vegetables**

829. SHRI VIRENDRA VERMA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware of the continuous rise in the prices of vegetables in Delhi;

(b) whether Government have made any assessment with regard to the fluctuation of the vegetable prices (in Delhi during the last six months, if so, the details thereof; and